

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JULY-2025

S.R. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING OF THE ISSUES	LISTING OF THE WITNESSES	OF AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. VIDYA PRAKASH/ SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	for CS COMM 927/2024	29.08.2024	PAYAL POLYPLAST PVT. LTD. VS SHEFALI GUPTA VS PROPRIETOR OF M/S RAPID PLASTICS	-----	15.07.2025	17.07.2025	21.07.2025	-----	-----	Nil
					for CS COMM 164/2025	04.02.2025	PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI	08.07.2025	21.07.2025	23.07.2025	28.07.2025	30.07.2025	30.07.2025	Nil
					for CS COMM 283/2025	07.03.2025	SAHIL DUGAL VS MUNICIPAL CORPORATION OF DELHI	07.03.2025	12.07.2025	14.07.2025	28.07.2025	30.07.2025	30.07.2025	Nil
					for CS COMM 194/2024	03.02.2024	CANARA BANK VS RAJENDRA PRASAD GOEL	03.02.2024	21.07.2025	24.07.2025	29.07.2025	04.08.2025	04.08.2025	Nil
					for CS COMM 1155/2024	21.10.2024	CSL FINANCE LTD. VS VIMAL	09.07.2025	21.07.2025	26.07.2025	02.08.2025	-----	-----	Nil
					for CS COMM 596/2024	14.05.2024	TEJASWI BIOTECH PVT. LTD. VS NKS HOSPITAL	11.07.2025	02.08.2025	08.08.2025	12.08.2025	-----	-----	Nil
					for CS COMM 528/2025	14.05.2024	JAWANT SINGH DABAS VS MCD	14.07.2025	31.07.2025	04.08.2025	08.08.2025	-----	-----	Nil
					for CS COMM 672/2024	31.05.2024	M/S BHARAT ENGINEERS AND CONSULTANTS VS. MCD	15.07.2025	07.08.2025	12.08.2025	20.08.2025	28.08.2025	28.08.2025	Nil
					for CS COMM 8/2023	02.01.2023	ASR INDIA PVT. LTD. VS NOOR INTERNATIONAL AND ORS.	-----	08.08.2025	11.08.2025	22.08.2025	-----	-----	Nil
					for CS COMM 1191/2024	26.10.2024	NEELAM SHARMA VS SAMER SALES AND ORS.	-----	08.08.2025	14.08.2025	14.08.2025	-----	-----	Nil
					for CS COMM 425/2025	22.04.2025	BLJENDER KUMAR SHARMA VS NIVA BUPA HEALTH INSURANCE COMPANY LTD.	17.07.2025	01.08.2025	13.08.2025	13.08.2025	23.08.2025	23.08.2025	Nil
					for CS COMM 1251/2024	14.11.2024	TANMAY BHATIA VS SUPER CAR HUB	-----	02.08.2025	02.08.2025	05.08.2025	-----	-----	Nil
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	256/2025	05.03.2025	SONAL JAIN VS BRJ BALA GARG	02.07.2025	15.07.2025	15.07.2025	30.07.2025	04.09.2025	12.09.2025	

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7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1265	18.11.2024	M/S Marketing Pvt. Ltd. Vs Virender V.G.	10.07.2025	06.08.2025	06.08.2025	06.08.2025	05.09.2025	12.09.2025	26.08.2025 (DE)
			302	CS(COMM)	3472/2021	21.09.2025	Mukesh Goel Vs MCD	14.07.2025	19.08.2025	19.08.2025	19.08.2025	02.09.2025	09.09.2025	26.08.2025 (DE)
			302	CS(COMM)	1298/2024	26.11.2024	SANJAY KUMAR JAIN VS MUNICIPAL CORPORATION OF DELHI	23.07.2025	11.08.2025	11.08.2025	11.08.2025	01.09.2025	08.09.2025	25.08.2025 (DE)
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/435/2024	05-04-2024	M/s Umesh Yarn Agencies Vs Meenakshi Creation M/s	01.07.2025	PE-14.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/564/2025	19-05-2025	SHEHNAAZ PARVEEN Vs PRATAP GULYANI	08.07.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed as provided under order			
			310	CS (COMM)	CS (COMM)/407/2025	16-04-2025	STAR HUMAN SCIENCES PVT LTD Vs ADINATH ENTERPRISES	10.07.2025	PE-25.07.2025	-	As per order, parties to file list of witnesses, if any, within 15 days from			
			310	CS (COMM)	CS (COMM)/418/2025	21-04-2025	M/s NAZAAKAT DESIGN HERITAGE PRIVATE LIMITED Vs M/s Vardhman Fashion	11.07.2025	PE-25.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/1077/2024	28-09-2024	MERCURY FOOTWEAR PVT LTD Vs ZETWERK MANUFACTURING SG PVT LTD	14.07.2025	PE-24.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from			
			310	CS (COMM)	CS (COMM)/272/2025	06-03-2025	SADHANA GUPTA HANSRAJ GUPTA AND CO. PVT. LTD	15.07.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from			
			310	CS (COMM)	CS (COMM)/377/2025	04-04-2025	TEXMACO RAIL AND ENGINEERING LTD Vs RADHEY RADHEY INFRA REALITY PVT	15.07.2025	-	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from			
			310	CS (COMM)	CS (COMM)/343/2024	07-03-2024	M/s AGRICOLA ORGANICS LTD. Vs M/s PAX CHEM LIMITED And Ors.	16.07.2025	PE-23.07.2025	-	As per order, parties to file list of witnesses, if any, within three days			

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL														
20	SH. PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	175/2023	23.03.2023	GAURAV PUNJ VS. NEERAJ AGGARWAL		21.07.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 10.10.2025
				CS(COMM)	708/2023	22.12.2023	SAURABH ANAND VS. M/S SHREE GRAPHIC SOLUTIONS AND ORS.		26.07.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 15.09.2025
				CS(COMM)	782/2024	21.09.2024	M/S CARGOMASTER LOGISTICS PVT. LTD. VS. M/S LSL LOGISTIKS INDIA PVT. LTD. AND ORS.		31.07.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 09.10.2025
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	46 / 2023	19.01.2023	M/S CLOUDWALKER LOGISTICS PRIVATE LIMITED Vs SH. SUBHASH CHANDRA		09.07.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 29.10.2025
				CS (COMM.)	168 / 2024	22.02.2024	ICON CONTROLS PRIVATE LIMITED Vs INDIAN OIL CORPORATION LTD		21.07.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 04.12.2025
				CS (COMM.)	453 / 2024	27.05.2024	ICON CONTROLS PRIVATE LIMITED Vs INDIAN OIL CORPORATION LIMITED		21.07.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 04.12.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL														
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 365/22	06.06.2022	WELD ALLOY PRODUCT LIMITED Vs. INDUSIND BANK		07.07.2025	With in week		With week	in week	in	NIL	NIL	18.08.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 569/24	21.12.2024	M/s Global Printech Pvt Ltd Vs. M/s Genestrings Diagnostic Centre India Pvt Ltd		08.07.2025	With in week		04.08.2025	With week	in	NIL	NIL	04.08.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 569/23	18.10.2023	ASICS CORPORATION Vs. VEEKEYS FOOTGEAR P LTD		11.07.2025	NIL		NIL	NIL	NIL	NIL	19.08.2025	NIL
			12, Court Block-I	New Civil Suit	CS (COMM) 212/22	29.03.2022	IFFCO MICRO PRIVATE LIMITED Vs. AMBIKA DEHARIYA		14.07.2025	With in week		01.08.2025	NIL	NIL	NIL	NIL	NIL
			12, Court Block-I	New Civil Suit	CS (COMM) 34/24	22.01.2024	Sanjeev Kumar Yadav Vs. Central Bank Of India		15.07.2025	With in 15 DAYS		11.08.2025	22.08.2025	NIL	NIL	NIL	NIL
			12, Court Block-I	New Civil Suit	CS (COMM) 563/22	27.09.2022	HABIBS COSMETICS PRIVATE LIMITED Vs. HABIB HAIR AND CARE		16.07.2025	With in week		12.08.2025	NIL	NIL	NIL	NIL	NIL

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			12, New Court Block-I	Civil Suit	CS (COMM) 516/24	12.11.2024	M/s Sunbeam Ventures through its Karta Vs. M/s Palsons Derma PVT LTD	29.07.2025	With in 15 DAYS	12.08.2025	With week	in NIL	NIL	26.09.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS COMM 269/2024	45446	Netcom Expo Private Limited Vs REAL CAPITAL TOWERS PVT LTD	08.07.2025	WITH IN WEEK	WITH WEEK	IN WEEK	WITH INNA	NA	NA
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 211/2024	26.04.2024	GRAM SUPPLY CHAIN SOLUTIONS PVT. LTD. VS PHAROX GLOBAL PVT. LTD. & ORS.		14.07.2025			29.07.2025	02.08.2025	22.07.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13/01/2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024	-	09/10/2024	-	-	-	03/09/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/38/4/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024	-	24/04/2024	-	-	-	18/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/66/9/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26/04/2024	-	-	-	20/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024	-	30/04/2024	-	-	-	19/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024	-	-	-	-	-	Case disposed on 04-06-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	IV COMMUNICATION VS JAKSON LTD.	30/05/2024	-	-	-	-	-	11/09/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024	-	-	-	-	-	01/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04/09/2024	M/S PUNAM PRIYADARSHINI VS AMMANULLAH	03/07/2024	-	28/10/2024	-	-	-	08/08/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27/09/2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25/09/2024	-	26/11/2024	-	-	-	19/09/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08/10/2024	MRS. BALAJI DEVI VS MUNICIPAL CORPORATION OF DELHI	11/02/2025	-	26/11/2024	-	-	-	12/08/2025

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	06/2024	06-01-2024	PALM TRADING INPEX HINDUSTAN FOREIGN TRADERS VS	14-07-2025	28-07-2025	28-07-2025	29-08-2025	29-08-2025	14-08-2025
				CS(COMM)	2857/2024	08-07-2024	STATE BANK OF INDIA VS RAKESH	17-07-2025	30-07-2025	30-07-2025	30-08-2025	30-08-2025	21-08-2025
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	Commercial	CS/COMM/469/23	11.05.23	FASTSURANCE CONSULTANTS VS. RAKHI BAGHEL	03.07.2025	Within 15 days	08.08.2025	08.08.2025		
					CS/COMM/3642/24	02.09.24	TSG INTERNATIONAL VS. SEEMA KHANNA	05.07.2025	Within 15 days	02.09.2025	02.09.2025		
					CS/COMM/2932/24	30.07.24	BENTLEY SYSTEMS VS. WATMOV	07.07.2025	Within 15 days	08.08.2025	08.08.2025		
					CS/COMM/322/24	26.04.24	ABS TOUR AND TRAVELS VS. SNV AVIATION	09.07.2025	Within 15 days	20.08.2025	20.08.2025		
					CS/COMM/579/21	09.12.21	CLASSIC MOTORS VS. AUTOMARK MOTORS	11.07.2025	Within 15 days	19.08.2025	19.08.2025		
					CS/COMM/126/25	11.02.25	LANDMARK LABELS VS. P AND G ENTERPRISES	16.07.2025	Within 15 days	06.08.2025	06.08.2025		
					CS/COMM/234/25	24.03.25	ORANGESTAR LOGISTICS PVT. LTD. VS. P AND G	16.07.2025	Within 15 days	20.08.2025	20.08.2025		
					CS/COMM/235/23	06.03.23	TEKNOW OVERSEAS VS. NBCC INDIA	18.07.2025	Within 15 days	27.08.2025	27.08.2025		
					CS/COMM/203/25	11.03.25	THRUST SYSTEMS VS. SWIKRITI TRAVELS	22.07.2025	Within 15 days	18.08.2025	18.08.2025		
					MISC DJ/646/24	23.08.24	BENTLEY SYSTEMS VS. NAKSHATECH	28.07.2025	Within 15 days	01.09.2025	01.09.2025		
					CS/COMM/44/18	20.11.18	CHAMBAL FERTILISERS VS. ARUN TIWARI	29.07.2025	Within 15 days	07.08.2025	07.08.2025		

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30	SH. VRINDA KUMARI	SOUTH-EAST	NIL												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS COMM 3797/2024	45586	M/S INDOSPIRIT DISTRIBUTION LIMITED	Vs. EMPYREAN SPIRITS PRIVATE LIMITED	31.05.25	16.07.25 & 24.07.25	--	--	--	--	PE-10.09.25 DE-11.09.25 & 12.09.25 FA-28.10.25
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL												
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT, SOUTH	SOUTH-EAST	30	Commercial	CS (comm) 2957/2024	05.08.2024	Sandeep Gupta Vs P & Enterprises	Issue Framed on 16.07.2025	05.08.2025	05.08.2025	05.08.2025	--	--	16.08.2025	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	15/2025	17-01-2025	NEHUL TRADERS LTD. VS. BISHWANATH TRADERS AND INVESTMENT LTD.	18-07-2025	NIL	NIL	NIL	NIL	NIL	P.E.-07-08-2025, 08-08-2025, 11-08-2025, DE-26-08-2025, 27-08-2025, 28-08-2025	
			209	RECOVERY	64/2025	05-03-2025	CANARA BANK VS. AP SERVICE PVT.LTD.	10-07-2025	NIL	NIL	NIL	NIL	NIL	PE-12-08-2025, 13-08-2025, DE-20-08-2025, 21-08-2025, 22-08-2025	
			209	RECOVERY	79/2025	19-03-2025	CANARA BANK VS. SHARMA ANR. & TINA	15-07-2025	NIL	NIL	NIL	NIL	NIL	PE-19-08-2025, 20-08-2025, D.E.-25-08-2025, 26-08-2025, 27-08-2025	
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	125/2024	CENTRAL BANK OF INDIA VS ANIL KUMAR	04.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS	TO BE HEARD ON 13-08-2025	30-07-2025 - P.E. -06-08-2025 - D.E. 13-08-2025 - FINAL ARGUMENTS	
				2	CS (COMMERCIAL)/CIVIL	64/2025	RAKESH VERMA VS PRANESH KUMAR	09.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS	TO BE HEARD ON 13-08-2025	24.07.2025 - P.E. -07.08.2025 - D.E. 22.08.2025 - FINAL ARGUMENTS	
				3	CS (COMMERCIAL)/CIVIL	122/2024	CENTRAL BANK OF INDIA VS CHAMANLAL	15.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS	TO BE HEARD ON 13-08-2025	30.07.2025 - P.E. -06.08.2025 - D.E. 13.08.2025 - FINAL ARGUMENTS	

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				4	CS (COMMERCIAL)/CIVIL	130/2024	CENTRAL BANK OF INDIA VS DILIP KUMAR PROPRIETOR M/S RAJDHANI MILK DAIRY	28.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 15-09-2025	19.08.2025 - P.E.	01.09.2025 - D.E.	15.09.2025 - FINAL ARGUMENTS
				5	CS (COMMERCIAL)/CIVIL	135/2024	ZUBAIR ALAM VS M/S AL AFIA INDUSTRIES PVT. LTD	31.07.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 09.09.2025	20.08.2025 - P.E.	28.08.2025 - D.E.	09.09.2025 - FINAL ARGUMENTS
39	SH. BRIJESH KUMAR GARG	SHAHADARA	NIL													
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHADARA	ROOM NO 208	COMMERCIAL	CS (COMM)36/2023	21-07-2023	SH. VIJAY V/S VIJAY KUMAR	05.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/28.07.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)23/2024	12-04-2024	PUNJAB NATIONAL BANK V/S HARPREET SINGH	07.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/01.08.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)13/2025	07-01-2025	GUPTA PLASTICS V/S M/S VASU POLYMERS INDIA PVT LTD	08.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.08.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)20/2025	05-04-2025	PUNJAB NATIONAL BANK V/S VIJAY KUMAR PANCHAL	09.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/22.07.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)27/2021	29-07-2021	MOHD. ZEESHAN V/S NOOR AHMED NAUSHAD @ NAUSHAD	10.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.08.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)28/2023	29-05-2023	PAKSON INDIA PVT LTD V/S SRAJAN JAIN	11.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06.08.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)22/2025	15-04-2025	BANK OF BARODA V/S SHEELA	15.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.08.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)45/2024	31-08-2024	SHIV KUMAR V/S GANDHI MAYASHEEL RETAIL INDIA LIMITED	15.07.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.08.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)64/2024	18-12-2024	SANJAY KUMAR JAIN V/S NEERAJ KUMAR JAIN	16.07.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/30.07.2025		
			ROOM NO 208	COMMERCIAL	CS (COMM)33/2025	20-05-2025	STATE BANK OF INDIA V/S VISHNU DAYAL PROP OF JALMAA KATYAYNI	17.07.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/06.08.2025		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
					308/24	31-07-2025	SHARAD GOEL VS PHARMA PVT LTV								
44	SH.VINOD YADAV		205	Civil	CS/Comm./779/23	10.10.23	Tanisha Varma Vs. Gulshan Arora								03.07.25
					CS/Comm./685/24	04.11.24	Shweta Jain Vs. Nand Lal Goyal								14.07.25
					CS/Comm./599/22	26.07.22	Ardh Sainik Canteen Vs. Surjeet Singh								18.07.25
					CS/Comm./785/24	12.12.24	Chetan Chauhan Vs. Kiran Mehlawat								18.07.25
					CS/Comm./794/24	17.12.24	Sunil Niranjan Shah Vs. Ram Saware Yadav								19.07.25
					CS/Comm./795/24	17.12.24	Vijay Kumar Gupta Vs. Dinkar Prabodh Saxena								21.07.25
					CS/Comm./429/23	30.05.23	Vos Technologies Vs. Goodluck Supplies								22.07.25
					CS/Comm./47/25	22.01.25	Jay Kr. Trading as Jay Chemical Works Vs. Rishi Kr.								25.07.25
					CS/Comm./48/25	22.01.25	Jay Kr. Trading as Jay Chemical Works Vs. Santosh Kr. Lodhi								25.07.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL												
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL												
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM 109/2025	03.03.2025	BABLOO SAINI VS GAURAV GROVER	10.07.2025	26.07.2025	26.07.2025	NIL	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM 84/2025	19.02.2025	M/S DEVIL KARAM ASSOCIATES VS M/S OM FIRE SAFETY COMPANY LTD	19.07.2025	04.08.2025	04.08.2025					

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			603	COMMERCIAL SUIT	CS COMM 669/2024	24.12.2024	VIRTUAL SOLUTIONS VS TATA PROJECTS LTD	26.07.2025	11.08.2025	11.08.2025					
			603	COMMERCIAL SUIT	CS COMM 52/2025	31.01.2025	M/S BROTHERS AND COMPANY VS M/S MFB GEOTECH PVT LTD	26.07.2025	11.08.2025	11.08.2025					
			603	COMMERCIAL SUIT	CS COMM 641/2024	17.12.2024	AIRVAK BLOWERS PVT LTD VS TEJAS WATER SOLUTIONS	29.07.2025	13.08.2025	13.08.2025					
			603	COMMERCIAL SUIT	CS COMM 23/2025	15.01.2025	M/S UCI DISTRIBUTION PVT LTD VS SAGAR GOEL	31.07.2025	18.08.2025	18.08.2025					
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS-387/24	05/08/24	MANISH RANJAN VS C K PANDEY	01/07/2025	PE-06/08/25 & 19/08/25	NIL	NIL	Final Argument on 08/09/25	NIL	NIL	
			613	Commercial Suit	CS-231/24	24/04/24	CHARANPAAD UKA INDUSTRIES PVT. LTD. VS B. S. LAMBA	08/07/2025	PE -24/07/25 & 04/08/25 DE - 18/08/25	NIL	NIL	Final Argument on 27/08/25	NIL	NIL	
			613	Commercial Suit	CS-42/25	25/01/25	OZONE PHARMACEUTICALS LTD. VS AASHIRWAD MEDICOS PVT. LTD.	25/07/2025	PE- 20/08/25 & 26/08/25 DE-08/09/25 & 09/09/25	NIL	NIL	Final Argument on 16/09/25	NIL	NIL	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 456/2024	11.09.2024	SBI PARAMJIT SINGH VS	03.07.2025	PE-22.08.2025	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 283/2024	28.05.2024	PNB VS RITIK BHARDWAJ	03.07.2025	PE-22.08.2025	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 62/2025	07.02.2025	KOTAK MAHINDRA BANK RAHUL VS	04.07.2025	PE-29.08.2025	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 232/2024	24.04.2025	JAS FORWARDING WORLDWIDE VS M/S TURBO MEGHA	08.07.2025	PE-08.09.2025	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 127/2025	11.03.2025	BINDU JAGGI VS JAS RAM	09.07.2025	PE-19.08.2025	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 414/2024	05.09.2025	HI TECH GEOSYNTHETICS VS GARGI STONE	09.07.2025	PE-19.08.2025, DE-28.08.2025	NIL	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 646/2024	18.12.2024	BANK BARODA ANUBHAV CHOUDHARY VS	10.07.2025	PE-02.08.2025	NIL	NIL	NIL	NIL	NIL	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			614	Commercial Suit	CS(COMM) 339/2024	05.07.2024	M/S BEB LOGISTICS SCM PVT LTD VS MISTAN PRINTS INDIA	11.07.2025	PE-01.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 667/2024	24.12.2024	BANK OF BARODA VS PRITAM SINGH	11.07.2025	PE-21.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 332/2024	04.07.2024	SAMSONITE IP HOLDING VS ILIAZ	14.07.2025	PE-11.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 409/2023	28.08.2023	FM ENTERPRISES VS CHARAN PADUKA	14.07.2025	PE-13.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 995/2024	26.11.2024	SBI RAMESH KUMAR VS	17.07.2025	PE-07.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 488/2024	30.09.2024	RAMA KRISHNA PAPERS VS RPML INDUS	22.07.2025	PE-18.08.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 454/2024	26.03.2025	QUICK SHIP GLOBAL EXPRESS PVT LTD VS AN CARGO LOGISTICS	28.07.2025	PE-26.08.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT DISTRICT COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	221/2024	20.04.2024	RAJNI DOBHAL VS. MEENAKSHI PANT	04.07.2025	22.07.2025	22.07.2025	-	-	-	-
			509	CS(COMM)	545/2024	04.11.2024	M/S BALAJI PET INTERNATIONAL VS. M/S SHINE LIFE BEVERAGES	08.07.2025	29.07.2025	29.07.2025	-	-	-	-
			509	COUNTER CLAIM	3/2025	22.01.2025	ARVIND KUMAR VS STATE BANK OF INDIA	09.07.2025	05.08.2025	05.08.2025	-	-	-	-
			509	CS(COMM)	68/2025	10-02-2025	IDBI BANK LTD VS. M/S KAMRAN ENTERPRISES	15.07.2025	04.08.2025	04.08.2025	-	-	-	-
			509	CS(COMM)	16/2023	02.03.2022	MANISH KUMAR VS M/S BIRD CLOTHING AND OTHERS	18.07.2025	07.08.2025	07.08.2025	-	-	-	-
			509	CS(COMM)	94/2025	27.02.2025	B2B HOSPITALITY PVT. LTD. VS. FORTUNE INN GARZIA	21.07.2025	06.08.2025	06.08.2025	-	-	-	-